Minutes of the meeting held on 23rd March, 2020 at 1000 hrs.

Present

Shri Bimal Julka, Chief Information Commissioner

Shri D.P. Sinha, Information Commissioner

Shri Yashvardhan Sinha, Information Commissioner

Smt. Vanaja N Sarna, Information Commissioner

Shri Neeraj Kumar Gupta, Information Commissioner

Shri Suresh Chandra, Information Commissioner

Additional Secretary to the Commission, assisted by other officers

An emergency meeting of Commission was held on 23.03.2020 at 1000AM in the office of Chief Information Commissioner in the wake of lockdown imposed in Delhi w.e.f. 23.03.2020 and recent DoP&T OMs on preventive measures to contain the spread of COVID-19.

The following points were discussed:-

- 1. Being Quasi-judicial body, cases may be disposed by the Commission on the basis of written submissions. If someone insists for personal hearing, the concerned Information Commissioner/Deputy Registrar may decide disposal on case to case basis. The names, e-mails and telephone numbers of the Deputy Registrars attached to CIC/ICs be displayed on CIC website for the benefit of both the parties.
- 2. Intensive use of technology tools will be explored and implemented for disposal of cases. The situation will be reviewed by the Commission after 31.03.2020.
- 3. Staggering of working staff is to be decided by the concerned Registry/ unit in-charge to work with skeletal staff in wake of DoP&T OM in this regard.
- 4. In view of the extraordinary situation requiring extraordinary action, disbursement of salary for all officers/staff including working as contractual/consultants will be done on the basis of salary drawn for the month of February 2020 as far as possible.

(Rahul Rastogi)
Joint Secretary (Admn)
23.03.2020

To

- 1. PPS to Chief Information Commissioner (BJ)
- 2. PPS to Information Commissioner (DP)
- 3. PPS to Information Commissioner (YS)
- 4. PPS to Information Commissioner (VN)
- 5. PPS to Information Commissioner (NG)6. PPS to Information Commissioner (SC)
- 7. PPS to Information Commissioner (AP)
- 8. PPS to Secretary/PS to Additional Secretary

Copy also to:

- 1. JS (P&B)/ JS (MR) / JS (Law)/Registrar (Consultant)
- Shri Sushil Kumar, DS (Admn) 2.
- 3. Shri S.K. Rabbani, DS (Gen. Admn)
- 4. Shri K.A. Talwar, DS (CR-I) 5.
- Shri U.C. Joshi, DS (Law) 6.
- Shri R.S.Murthy, Consultant
- 7. Shri S C Sharma, Consultant
- Shri R.P. Grover, Consultant 8.
- Shri Baljit Singh Kasana, Consultant 9.
- Shri H.P. Sen, Consultant 10.
- 11. Shri K.L. Das, Consultant
- 12. Shri A.K. Assija, Consultant

(Rahul Rastogi) Joint Secretary (Admn) 23.03.2020